

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : 1 ROOM NO. :

DATED : 08/12/2017
DAY : Friday

CORAM:

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

| <u>SNo.</u> | <u>CASE No.</u> | <u>APPELLANT/RESPONDENT</u> | <u>REPRESENTATIVES</u> | <u>REMARKS</u> |
|-------------------------------|------------------------|--|-------------------------------|-----------------------|
| <u>REGULAR MATTERS</u> | | | | |
| 1 | ST/87410/2017 | BRIHANMUMBAI MUNICIPAL CORP. -Vs- COMMR.SERVICE TAX- I, MUMBAI | IP/DR | |
| 2 | ST/87418/2017 | PRECISION CAMSHAFTS LTD. (EOU DIV.) -Vs- CCE PUNE II | IP/DR | |
| 3 | ST/87424/2017 | SHREE RIDDHI SIDDHI BUILDERS -Vs- COMMISSIONER, CGST, NAVI MUMBAI | Rajiv Luthia C.A /DR | |
| 4 | ST/87428/2017 | WESTERN COALFEILDS LTD. -Vs- CCE NAGPUR | H.G.Dharmadhikari /DR | |
| 5 | ST/87445/2017 | CCE KOLHAPUR -Vs- DATTATRAY VENKAJI KAMAT | DR/IP | |
| 6 | ST/87448/2017 | GLOBAL ISPAT LTD. -Vs- CCE GOA | IP/DR | |

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**SINGLE MEMBER,
CESTAT - Mumbai**